

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process of Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF MEP INFRASTRUCTURE DEVELOPERS
LIMITED**

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	MEP INFRASTRUCTURE DEVELOPERS LIMITED
2.	Date of Incorporation of Corporate debtor	8 TH August 2002
3.	Authority Under which corporate debtor is incorporated /Registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number /Limited Liability Identity of corporate debtor	CIN: L45200MH2002PLC136779
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 2102, Floor-21st, Plot-62, Kesar Equinox, Sir Bhalchandra Road, Hindu Colony, Dadar (East) NA Mumbai City MH 400014 IN Principal Office: B1-406, boomerang, Chandivali Farm Road, Near Chandivali Studio, Andheri (East), Mumbai 400072
6.	Insolvency Commencement date in respect of corporate debtor	28.03.2024 (Copy of order Received on 02.04.2024)
7.	Estimated Date of closure of insolvency resolution process	24.09.2024 (Being 180 days from the date of commencement of Insolvency resolution process)
8.	Name and Registration Number of Insolvency Professional acting as Interim Resolution Professional	Ravindra Kumar Goyal IBBI/IPA-001/IP-P-02019/2020-2021/13098 AFA Valid upto:08.05.2024
9.	Address and Email of the Interim Resolution Professional as registered with the Board	Address: Eden I - 807 ,S G Highway, Godrej Garden City ,Godrej Garden City, Jagat Pura, Ahmadabad, Gujarat ,382470 Email: ravindra1960_goyal@yahoo.co.in
10.	Address and Email to be used for Correspondence with the Interim Resolution Professional, if different from those given in serial number 9	Mavent Restructuring Services LLP, B-29, LGF, Lajpat Nagar-III, Delhi 110024 Email: CIRP.MEPIDL@GMAIL.COM
11.	Last Date of Submission of Claims	16.04.2024 (Being 14 days from the date of receipt of order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: -	(a)Web Link: - https://ibbi.gov.in/home/downloads (b) Not applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a Corporate Insolvency Resolution Process of **M/s. MEP**

INFRASTRUCTURE DEVELOPERS LIMITED on 28.03.2024 (Copy of order received on 02.04.2024)

The creditors of **MEP INFRASTRUCTURE DEVELOPERS LIMITED** are hereby called upon to submit their claims with proof, on or before **16.04.2024** to the Interim Resolution Professional at the correspondence address mentioned against entry No. 10 only.

The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or electronic means.

A financial creditor belonging to a class (Not Applicable), as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [Not Applicable] in Form CA.

Submission of false or misleading proof of claims shall attract penalties.

A circular stamp of the Insolvency Professional Board of India (IPB) is visible on the left. To its right is a handwritten signature in black ink, which appears to be 'Ravindra Kumar Goyal'.

Ravindra Kumar Goyal
Interim Resolution Professional
MEP INFRASTRUCTURE DEVELOPERS LIMITED
IBBI Reg. No. - IBBI/IPA-001/IP-P-02019/2020-2021/13098
Email: ravindra1960_goyal@yahoo.co.in, cirp.mepidl@gmail.com
AFA Valid Upto: 08th May 2024
Registered Address: Eden I - 807, S G Highway, Godrej Garden City, Jagat Pura, Ahmadabad, Gujarat- 382470

Place: Ahmedabad
Date: 02.04.2024